

ITEM NO.7
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Criminal Appeal No(s). 563/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SANJU @ UDAI PRATAP SINGH & ANR.

Respondent(s)

(IA No.43350/2019-CONDONATION OF DELAY IN FILING and IA
No.43351/2019-EXEMPTION FROM FILING O.T.)

Date : 13-01-2021 This appeal was called on for hearing today.

For Appellant(s)

Mr. Vishnu Shankar Jain, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Service is complete on respondent nos. 1 and 2 but none has
entered appearance.

Original record has been received from the High Court and
Trial Court.

Parties may file additional documents.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

ANIL LAXMAN PANSARE
Registrar